

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 187 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company: Durst image Technology India Pvt Ltd  
V/s  
Cengres Tiles Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

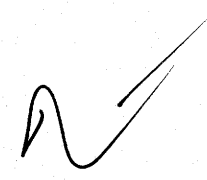
Learned Counsel Mr. Jwail B Soneji appeared for the Operational Creditor.

Learned PCS Mr. Kunjan Dalal appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 27.04.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021

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